

**Central Administrative Tribunal  
Principal Bench**

**OA No.820/2014**

New Delhi, this the 17<sup>th</sup> day of July, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Ms. Nita Chowdhury, Member (A)**

1. Piyali Sarkar  
W/o Sh. Vishal Sagar Dharmapudi  
R/o PSTI Campus, Type IV, Block D  
Q. No.3, Subramanyapura Road  
Banasankari, Stage II, Bangalore-560070.
2. L. Shivkumar, S/o Sh. Late Laxman Rao  
R/o No. 13E, Rubber Factory Cross  
Phunchghatta Main Road, Ponankunte  
Bangalore, Karnataka-560062.
3. Sanjay Kumar, S/o Sh. Basudeo Prashad  
R/o Q. No. 4/18, NPTI Colony  
City Ceter, Durgapur-713216  
District-Burdwan, West Bengal
4. A. Indira, W/o Sh. V. Rajan  
R/o Q. No. 4/16, NPTI Colony  
City Center, Durgapur-713216  
District Burdwan, West Bengal
5. Bhawana Choudhary  
W/o Sh. Kuldeep Kumar  
R/o Q. No. 402, NPTI Complex  
Sector 33, Faridabad-121003.
6. Rajesh Shukla  
S/o Sh. S.K. Shukla, R/o H. No.708  
Near Shiv Shakti Dham Mandir  
Sector-15A, Faridabad-121006.
7. Ashok Kumar, S/o Late Sh. Krishna Gopal  
Sharma, R/o H. No.57, Ground Floor  
Surya Nagar  
Phase-II, Sector-91, Faridabad-121013.
8. Mukesh Kumar, S/o Vidyanand  
Choudhary, R/o Q. No.413, NPTI  
Complex, Sector-33  
Faridabad-121003.

9. Manoj Kumar Sharma  
S/o Prem Shankar Sharma  
R/o H. No.B/79, Ground Floor  
Ashoka Enclave-II, Sector-37, Faridabad
10. Alka Yadav, W/o Sh. Rajesh Kumar  
R/o Cedar-1102, Omaxe Hills  
Sector 43, Faridabad-121008.
11. P.P. Mawle, S/o Sh. Pundlik Rao  
R/o Flat No.108, Orbital Empire  
Imperial Tower Jaitala, Ekatmata Nagar  
Nagpur-440036, Maharastra. ...Applicants

(By Advocate: Shri Anil Singal)

Vs.

1. Union of India through Secretary  
Ministry of Power  
(Government of India)  
New Delhi-110001.
2. The Director General  
National Power Training Institute  
(Ministry of Power, Govt. of India)  
NPTI Complex, Sector-33, Faridbad.
3. All India Council for Technical Education  
Through its Member Secretary  
7<sup>th</sup> Floor, Chandralok Building, Janpath  
New Delhi-110001.

(By Advocates: Shri Gyanendra Singh and Shri Amit Anand for the respondents and Shri Shanmuga Patro for the intervener)

### **ORDER (ORAL)**

#### **Justice L. Narasimha Reddy :-**

This OA is filed wherein 12 facets of reliefs are claimed. All of them pertain to the question of appointment to the post of Deputy Director in the respondents' organization. Several contentions are advanced. The

respondents also filed a detailed counter and supporting documents.

2. During the course of hearing, learned counsel for the applicant fairly brought to the notice of this Tribunal that except the reliefs claimed in paragraphs (iii) to (vi), reliefs claimed in the rest of the paragraphs have become redundant or infructuous on account of the subsequent developments. Each facet of relief is connected to or dependent upon the other. When it was pointed out as to how the OA can be proceeded with under these circumstances, learned counsel for the applicant sought permission of the Tribunal to withdraw the OA, however, with liberty to the applicant, to approach the Tribunal with fresh OA in accordance with law. Permission accorded. OA is dismissed as withdrawn. There shall be no order as to costs.

**(Nita Chowdhury)**  
**Member(A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

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